

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-52/2020)

Arjun Ramdas Naik,
presently lodge in Central
Jail, Colvale, Thr. Next
Friend.

..... Applicant.

Vs

State of Goa, Thr. S.H.O.
P.I. Vasco Police Station and anr.

..... Respondents.

Shri A. Bhobe, Advocate for the applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 8th October 2020.

PC.

The learned Additional Public Prosecutor seeks time to get instructions. Post the matter on 15.10.2020.

DAMA SESHADRI NAIDU, J.

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